

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 20/(MAH)/2013
IA No. 12/2016

CORAM:



Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017

NAME OF THE PARTIES: Mr. Jyoti Bhatia Lawful Attorney & Legal Heir of
Deceased Shri Sitaram Bhatia
V/s.
Piramal Enterprises Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
	Hitesh Gala	Advocate for Applicant	
	Manish Chhangani	Advocate for Respondent	

Order

IA No.12/2016 in TCP No.20/111A/ NCLT/MB/MAH/2013

Rejoinder is filed by the Petitioners. At request of the parties, list this matter
for hearing on 18.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)